

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.243 of 2014 (SZ)

Applicant(s)

Respondent(s)

S.M.Govindasamy, R.N.Pudur Post,
Erode

Vs. The State of Tamil Nadu,
Rep by its Secretary to Govt.,
Forest and Environment Department,
Chennai and others.

Legal Practitioner for Applicant

Legal Practitioner for Respondents

M/s.A.Suresh Sakthi Murugan
and M.Prabhakaran

M/s. M.K.Subramanian and
P.Velmani for R-1 and R-4

Mrs. Rita Chandrasekhar
for R-2 and R-3

M/s. P.Valliappan, S.M.S.Shriram
Narayanan and B.Venkatesan for R-5

Mr.Yogeshwaran for R6

Application No.244 of 2014 (SZ)

Applicant(s)

Respondent(s)

S.M.Govindasamy, R.N.Pudur Post,
Erode

Vs. The State of Tamil Nadu,
Rep by its Secretary to Govt.,
Forest and Environment Department,
Chennai and others.

Legal Practitioner for Applicant

Legal Practitioner for Respondents

M/s.A.Suresh Sakthi Murugan
and M.Prabhakaran

M/s. M.K.Subramanian and
P.Velmani for R-1 and R-4

Mrs. Rita Chandrasekhar
for R-2 and R-3

M/s. P.Valliappan, S.M.S.Shriram
Narayanan and B.Venkatesan for R-5

Mr.Yogeshwaran for R6

Note of the Registry	Orders of the Tribunal
Item No.3&4	Date: 6th July, 2017 The 2 nd respondent has filed reply after serving copy to

the learned counsel appearing for the applicant.

At the request of the learned counsel appearing for the applicant, post these applications for final hearing on 13.7.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....,EM
(Shri P.S. Rao)

